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Title : Election of four members from Lok Sabha to the Indian Council of Agricultural Research Society.

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND MINISTER OF STATE IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (PROF. K.V. THOMAS): On behalf of Shri Sharad Pawar, I beg to move:

"That in pursuance of sub-rule (vii) of rule 4 of the Rules of the Indian Council of Agricultural Research Society, the Members of this House do proceed to elect, in such manner as the Speaker may direct, four Members from amongst themselves to serve as Members of the Indian Council of Agricultural Research Society for a term of three years, subject to the other provisions of the said Rules. "

MADAM SPEAKER: The question is:

"That in pursuance of sub-rule (vii) of rule 4 of the Rules of the Indian Council of Agricultural Research Society, the Members of this House do proceed to elect, in such manner as the Speaker may direct, four Members from amongst themselves to serve as Members of the Indian Council of Agricultural Research Society for a term of three years, subject to the other provisions of the said Rules."

*The motion was adopted.*